

ITEM NO.1 Court 14 (Video Conferencing) SECTION IV-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petitions for Special Leave to Appeal (C) Nos. 1940-1941/2020

(Arising out of impugned final judgment and order dated 29-07-2019 in LPA No. 1988/2013 & 04-10-2019 in RA-LP No. 33/2019 passed by the High Court of Punjab & Haryana at Chandigarh)

THE PUNJAB STATE COOPERATIVE AGRICULTURAL
DEVELOPMENT BANK LTD Petitioner(s)

VERSUS

THE REGISTRAR COOPERATIVE SOCIETIES & ORS. Respondent(s)

IA No. 125103/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 193345/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 1934/2020 (IV-B)

IA No. 194063/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)
SLP(C) No. 12822/2020 (IV-B)

IA No. 195034/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)
SLP(C) No. 1935/2020 (IV-B)

IA No. 197460/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)
SLP(C) No. 1936/2020 (IV-B)

IA No. 195141/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)
SLP(C) No. 1949/2020 (IV-B)

IA No. 196758/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)
SLP(C) No. 1943/2020 (IV-B)

IA No. 193771/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)
SLP(C) No. 1944/2020 (IV-B)

IA No. 193673/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)
SLP(C) No. 1942/2020 (IV-B)

IA No. 194108/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)
SLP(C) No. 1859/2020 (IV-B)

IA No. 195079/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)
SLP(C) No. 1932/2020 (IV-B)

IA No. 196768/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 1931/2020 (IV-B)

IA No. 197529/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)
SLP(C) No. 1939/2020 (IV-B)

IA No. 195107/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)
SLP(C) No. 1937/2020 (IV-B)

IA No. 196762/2019 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)
SLP(C) No. 1945/2020 (IV-B)

IA No. 193825/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)
SLP(C) No. 12864/2020 (IV-B)

Date : 30-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Ms. Shalini Kaul, AOR

Mr. K. V. Viswanathan, Sr. Adv.
Mr. Sudhir Walia, Adv.
Ms. Niharika Ahluwalia, AOR

For Respondent(s)

Mr. Tushar Bakshi, AOR

Ms. Uttara Babbar, AOR
Mr. Manan Bansal, Adv

Mr. Sanjay Kapur, Adv.
Ms. Megha Karnwal, Adv.
Mr. Arjun Bhatia, Adv.
Mrs. Shubhra Kapur, Adv.
Ms. Monali Taunk, Adv

Mr. Siddharth, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters on 28.10.2021 on top of the Board.

(TUSHAR BISHT)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)